

**Title:**Regarding passing of the Immigration (Carriers" Liability Bill, 2000 by the Rajya Sabha at its sitting held on 24.11.2000.

12.02 hrs.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General, Rajya Sabha:-

"In accordance with the provisions of rule 111 of Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Immigration (Carriers" Liability) Bill, 2000, which has been passed by the Rajya Sabha at its sitting held on the 24<sup>th</sup> November, 2000."

2. Sir, I lay on the Table the Immigration (Carriers" Liability) Bill, 2000, as passed by Rajya Sabha on the 24<sup>th</sup> November, 2000.

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...(Interruptions)